

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) and (b) DDA has reported that the category to which it gives priority in the allotment of houses/plots is as under:

- HOUSES: (i) 17.5% of the flats to SCs.
 (ii) 7.5% of the flats to STs.
 (iii) 1% for War Widows.
 (iv) 1% for Physically Handicapped.
 (v) 1% for Ex-servicemen.
 (vi) 2% for widows with children (below 21 years under Janta Housing Registration Scheme-1996 only).
- PLOTS: (i) 12% for Retired Persons Scheme.
 (ii) 25% for SC/ST
 (iii) 1% for Physically Handicapped.
 (iv) 1% for Ex-servicemen.
 (v) 1% for War Widows.
 (vi) 12% for HUDCO Registrants.

(c) and (d) There is no such proposal under consideration.

[English]

Decentralisation of Pension in KVS

3006. SHRI SHANTILAL PURSHOTTAM DAS PATEL:
 SHRI JAY SINHJI CHAUHAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan has submitted any proposal to decentralise settlement and distribution of pension of its employees; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF DEPARTMENT OF OCEAN DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) The information will be laid on the

table of the House as and when a decision is taken in this regard.

Import of Pulses

3007. SHRI MOTILAL VORA: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) the quantum of pulses imported during the each of the last three years and the current year indicating the name of the countries, its price and the foreign exchange spent thereon;

(b) whether the Government have provided any relaxation to the importers of pulses under O.G.L.;

(c) if so, the details thereof;

(d) whether the price of pulses have not been reduced after the import of pulses; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) to (e) The information is being collected and will be laid on the Table of the House.

Petroleum Project by Reliance

3008. SHRIMATI BHAVNA KARDAM DAVE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'Reliance Se Assam ki Gas Cracker Pariyojana Chhin Sakti hai' published in the *Nav Bharat Times* dated January 8, 1999;

(b) if so the details thereof; and

(c) the total acreage of land made available for the project in Dibrugarh district of Assam?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) Yes, Madam.

(b) and (c) Gas Cracker Project in Assam is being implemented by Reliance Assam Petrochemicals Ltd. (RAPL), a joint venture between Assam Industrial